

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO.412 OF 2013

AND

COMPANY PETITION NO.433 OF 2013

In the matter of M/s. Birla Surya
Ltd. (In Liqn.)

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Bombay dated 07/03/2018 passed on the Official Liquidator's report dated 22/12/2017 offers are invited in sealed covers from the intending purchasers along with Earnest Money Deposit by way of demand draft/pay order drawn in favour of "The Official Liquidator, High Court, Bombay" payable at Mumbai for sale of movable assets of M/s. Birla Surya Ltd. (In Liqn.) situated at Village Rajewadi, Taluka, Khandala, Dist. Satara, Maharashtra. The Reserve Price and EMD for the movable assets shall be as under:-

Movable assets	Reserve Price (in Rs.)	EMD (in Rs.)
1. G. T. Solar Equipment (Imported) 2. American Air Filters 3. Tanks and Containers 4. Air Handling Unit (AHU) 5. Pipes 6. Vehicles and 7. Other Indigenous Items of various size and quantities situated at Village Rajewadi, Taluka Khandala, Dist. Satara, Maharashtra.	39,66,00,000/- (Thirty Nine Crore Sixty six Lakhs)	25%

The sealed cover shall be super scribed with the words "Offers for the movable assets of M/s. Birla Surya Ltd. (In Liqn.). Such offer will be received by the Official Liquidator upto **4.30 p.m. on 13/04/2018** and will be opened & public auction will be conducted in the presence of the Offerors on **18/04/2018 at 3.00 p.m** before the Hon'ble Judge taking Company matters of the Hon'ble High Court, Bombay when the Offerors or their authorized representatives may be present, if they so desire. No purchaser will be allowed to bid the auction in the name of nominee/nominees. No separate notice will be given to the Offerors, secured creditors or ex-directors of the Co. (In Liqn.) regarding the said

sale. This sale notice is available on the websites of www.officialliquidatormumbai.com, www.mca.gov.in, and also on the website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in

The inspection of the aforesaid assets will be allowed to the intending purchasers on following dates and time:-

Inspection : -Movable assets situated at Village Rajewadi, Taluka, Khandala, Dist. Satara, Maharashtra. on **02/04/2018 & 03/04/2018** **between 11.00 a.m. to 4.00 p.m.**

The purchaser is bound by the terms and conditions of sale. The Terms and conditions of sale with inventory will be available from the office of the undersigned against payment of Rs. 200/-.

Dated this 20th day of March, 2018.

Sd/-
(P.A. RAMAIAH)
OFFICIAL LIQUIDATOR
HIGH COURT, BOMBAY
5th floor, Bank of India Building,
M.G. Road, Fort, Mumbai- 400 023.
Tel.:-22670024, 22675008